

ITEM NO.304                      Court 7 (Video Conferencing)                      SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No. 111/2021 in W.P.(C) No. 804/2020

MADRAS BAR ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 27760/2021 - APPLICATION FOR TAKING ON RECORD)  
(IA No. 27542/2021 - APPROPRIATE ORDERS/DIRECTIONS)  
(IA No. 58960/2021 - APPROPRIATE ORDERS/DIRECTIONS)  
(IA No. 2727/2021 - CLARIFICATION/DIRECTION)

WITH

Diary No(s). 5122/2021 (PIL-W)

(IA No. 41438/2021 - APPLICATION FOR PERMISSION)  
(IA No. 28120/2021 - CLARIFICATION/DIRECTION)  
(IA No. 31843/2021 - INTERVENTION APPLICATION)

Diary No(s). 6543/2021 (PIL-W)

(FOR APPLICATION FOR PERMISSION ON IA 35655/2021  
FOR impleading party ON IA 35659/2021  
FOR INTERVENTION/IMPLEADMENT ON IA 35659/2021  
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 35669/2021  
IA No. 35655/2021 - APPLICATION FOR PERMISSION  
IA No. 35669/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 35659/2021 - INTERVENTION/IMPLEADMENT)

Diary No(s). 5510/2021 (PIL-W)

(FOR APPLICATION FOR PERMISSION ON IA 30102/2021)  
(FOR impleading party ON IA 30104/2021)  
(FOR INTERVENTION/IMPLEADMENT ON IA 30104/2021)  
(FOR CLARIFICATION/DIRECTION ON IA 30106/2021)  
(IA No. 30102/2021 - APPLICATION FOR PERMISSION)  
(IA No. 30106/2021 - CLARIFICATION/DIRECTION)  
IA No. 30104/2021 - INTERVENTION/IMPLEADMENT)

Diary No(s). 5526/2021 (PIL-W)

(FOR APPLICATION FOR PERMISSION ON IA 30185/2021)  
(FOR impleading party ON IA 30186/2021)  
(FOR INTERVENTION/IMPLEADMENT ON IA 30186/2021)  
(FOR CLARIFICATION/DIRECTION ON IA 30189/2021)  
(IA No. 30185/2021 - APPLICATION FOR PERMISSION)

(IA No. 30189/2021 - CLARIFICATION/DIRECTION)  
(IA No. 30186/2021 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 502/2021 (PIL-W)  
(FOR ADMISSION and IA No.58790/2021-STAY APPLICATION)

Date : 24-05-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

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parties

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Mrs. Anil Katiyar, AOR

Mr. Rahul Kaushik, AOR

Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Diary No(s). 5510/2021 [ITEM NO. 304.3] and;

Diary No. 5526/2021 [ITEM NO. 304.4]

Issue notice.

List the matters after summer vacation.

M.A. No. 111/2021 in W.P.(C) No. 804/2020 [ITEM NO. 304] Diary

No(s). 5122/2021 [ITEM NO. 304.1], Diary No(s). 6543/2021 [ITEM NO.

304.2], W.P.(C) No. 502/2021 [ITEM NO. 304.5]

List the matters on 31.05.2021 for final hearing.

(JAYANT KUMAR ARORA)  
COURT MASTER

(NIDHI AHUJA)  
AR-CUM-PS

(ANAND PRAKASH)  
COURT MASTER